

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 124 of 2017

Dated : 1st August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Rajasthan Rajya Vidyut Utpadan Nigam Ltd. ...Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission &Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. S. K. Agarwal
Mr. Mani Chaudhary
Ms. Shikha Saloni for R – 2 to R4

ORDER

List the matter for hearing on **19.09.2019.**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/js